


For information of Nationalized banks
SUPREME COURT OF INDIA
CASH & ACCOUNTS-II

This is for information that the following fixed deposits, maturing during the period from 1.12.2016 to 15.12.2016 will be available to nationalized banks for the period indicated against each of them. Nationalised banks are invited to offer highest rate of interest for these deposits.

Srl. No.	FDR Amount	Maturity date	Period for further renewal
1	Rs.15,00,000/- + interest	06.12.2016	One Year
2	Rs.42,49,065/- + interest	07.12.2016	One year
3	Rs.23,17,685/- + interest	7.12.2016	One year
4	Rs.2,09,92,871/- + interest	10.12.2016	One Year
5	Rs.21,47,855/- + int.	10.12.2016	One year.
	Rs.13,00,701/- + int.	14.12.2016	One year

Dated: 17.11.2016




P.S.N. MURTHY)
A.R.-cum-D.D.O.
Supreme Court of India